

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/562/(IB)/2017

NAME OF THE PETITIONER(S)

: SHARP SHOOTERS

NAME OF THE RESPONDENT(S)

: BARATH BUILDING CONSTRUCTION I PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) P.RAJ Kumpr

lounsel for

S. Ravee Kumer

ORDER

Counsel representing both the parties are present. Counsel for respondent filed vakalat and prayed time for filing counter. Time is enlarged at request. Put up on 11.09.2017 at 2.30 p.m.

Member (Judicial)

bc